

Listed
Wscars

7

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P.No. 41/KB/2013

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 28th November 2017, 10.30 A.M

Name of the Company		IVRCL Limited -Vs- IOT Utkal Energy Services Ltd. & Ors.	
Under Section		397/398	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. ANIRBAN RAY. Advce
 2. Anupam Beatty " "
 3. A.L. Chatterjee " "

} Petitioner

Alekha
28.11.17

1. Kuldeep Mallik Advr

— Respondent

G2.
28/11/17

ORDER

It appears that this case has been adjourned *sine die* with liberty mention by either of the party. But this case has been inadvertently listed today. Office is to take note of it and without mentioning this case should not be listed.

Sd

(Jinan K.R.)
Member (J)

Sd

(V.P.Singh)
Member (J)